

(3)

Recd letter dtd 26/11/94
for applicant placed
below for perusal.

21/1/95-

Dated: 2.1.95.

None for the applicant.

Shri R.K. Shetty for the respondents.

Since the matter was handled
by Division Bench so far, it be
placed before a Division Bench
today.

(M. S. Dushpande)
J.C.

Dated: 2.1.95

None for the applicant.
Shri R.K. Shetty, Counsel for the
respondents.

Applicant- has been directed
by the order dated 23.9.94. to
furnish correct address of the
respondents, failing which the
application will not be entertained.
The learned counsel for the respondents
submits that the applicant has
not given the correct address
so far. In the circumstances O A
is dismissed in default.

V II / J
M

dt. 21/1/95
Order/Judgement despatched
to Applicant/Respondent (s)

13/1/95

13/1/95

M. K. Chhatkar
(M. R. Chhatkar)
M (A)

(B. S. Hegde)
M/S